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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

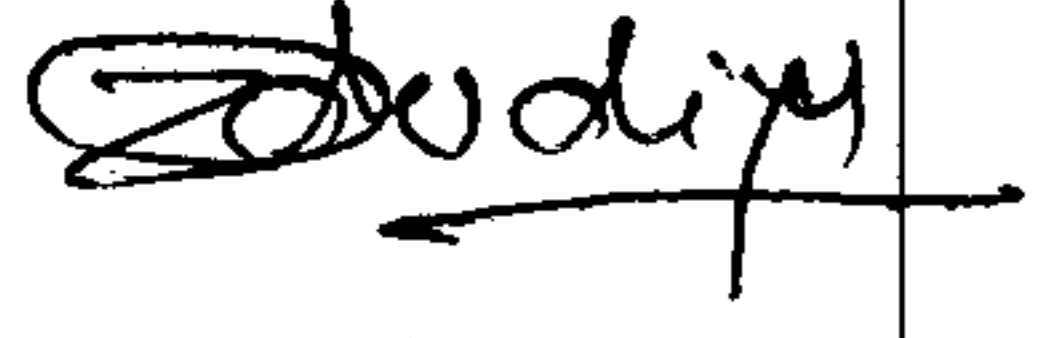
T.P. No. 65/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Jabalpur Bench C.P. No. 51/2016 (Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017**

Name of the Company: Vindhyachal Merchants & Finance Pvt. Ltd.  
With  
Vindhyachal Distilleries Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ZALAK DODIYA	PCS	Petitioner	
2.				

**ORDER**

Learned PCS Ms. Zalak Dodiya present for Petitioner.

Certificate of auditor regarding accounting standard filed.

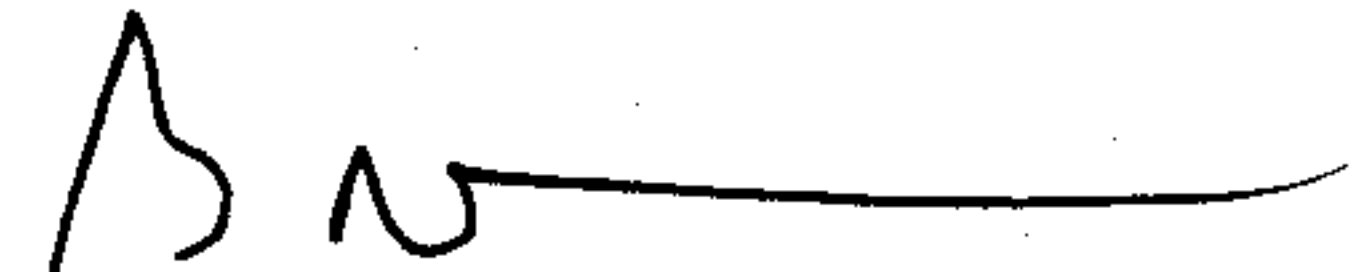
Representation of Official Liquidator received in Transferor Company.

Reply filed by petitioner.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 27th day of November, 2017.